

### Insanitation and Pollution in the Country

\*219. SHRI M. V. CHANDRA SHEKHARA MURTHY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the fast pace of urbanisation in India is creating a formidable problem of insanitation and pollution of the aquatic environments in the country;

(b) if so, whether the experts on prevention of water pollution have reached the conclusion that no significant improvement of the country's aquatic environments is possible so long as the cities continue to pour their waste water untreated in the natural water course;

(c) if so, whether sewerage service and the facility for treating industrial effluents and waste water have not kept pace with urbanisation which has resulted in critical insanitary conditions in a large number of cities; and

(d) if so, the steps which Government have taken or propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). Yes, Sir.

(d) The Government of India have enacted the Water (Prevention and Control of Pollution) Act, 1974 with a view to preventing and controlling water pollution and maintaining and restoring the wholesomeness of water in the country. Under the provisions of the Act, the Central Government has established the Central Board for the prevention and Control of Water Pollution to function as an apex body at the national level as well as the State Board in respect of Union Territories. Similarly the various State Governments have established State Boards for the Prevention and Control of Water Pollution.

Provision of arrangements for collection, treatment and disposal of wastes is the responsibility of the State Governments and the local bodies and they have to take necessary action in this behalf.

### Tuna Fishing

\*220 SHRI K. A. RAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have investigated the possibility of exploiting the Tuna resources of the Indian Ocean;

(b) whether any attempt has been made by Indian interests for systematic fishing of Tuna; and

(c) whether Government have sought any foreign aid for Tuna fishing?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

### Utilization Report on Aid received for 'Food for Work' Programme in States

\*221. SHRI P. J. KURIEN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have received utilisation reports from the State Governments for the assistance received towards the 'Food for Work' Programme during 1979-80;

(b) if so, the details in respect of the public assets created through the 'Food for Work' Programme by various States during 1979-80;

(c) whether there are any State Government which have not sent the utilisation reports so far; if so, which are they; and

(d) which are the States having unutilising funds on this account and the reasons for not utilising the same?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) A statement (No. I) indicating the exact position of utilisations received so far from different States/Union Territories is laid on the table of the House.

(b) Complete information regarding physical assets created under the programme during the year 1979-80 has not yet become available. However, on the basis of reports received from the State Governments so far, a statement (No. II) has been compiled and enclosed.

(c) Complete utilisation reports have not so far been received from the State Governments of Andhra

Pradesh, Bihar, Manipur, Nagaland, Tamil Nadu, Uttar Pradesh and Union Territories of Andaman and Nicobar Islands and Arunachal Pradesh.

(d) Most of the State Governments have some unutilised balance of the foodgrains supplied to them under the Programme. The reasons for not utilising the same broadly are that some quantities of foodgrains essentially remain in the pipeline and also in some cases it becomes difficult for F.C.I. due to problems of transportation etc. to supply the required quantity of foodgrains from some of their depots. In some cases, the State Government may not have been able to arrange transportation of foodgrains from F.C.I. depots to work sites. Some States may have not been able to utilise the foodgrains under this Programme owing to lack of organisation capacity and planning of works.

#### Statement I

*Statement indicating the Quantity of foodgrains utilised during the year 1979-80.*

Sl. No.	State	Quantity of foodgrains utilised during 1979-80 (MTs.)	Months upto which the utilisation report received
1	2	3	4
1.	Andhra Pradesh . . . . .	1,70,223.04	February, 1980
2.	Assam . . . . .	5,000.00	March, 1980
3.	Bihar . . . . .	2,52,412.73	February, 1980
4.	Gujarat . . . . .	46,345.20	March, 1980
5.	Haryana . . . . .	71,542.48	March, 1980
6.	Himachal Pradesh . . . . .	29,355.37	March, 1980
7.	Jammu & Kashmir . . . . .	33,388.84	March, 1980
8.	Karnataka . . . . .	32,923.55	March, 1980
9.	Kerala . . . . .	36,099.61	March, 1980
10.	Madhya Pradesh . . . . .	2,91,762.00	March, 1980
11.	Maharashtra . . . . .	1,71,000.00	March, 1980
12.	Manipur . . . . .	500.00	December, 1979

1	2	3	4
13.	Nagaland . . . . .	1,479 00	January, 1980
14.	Orissa . . . . .	2,10,185.28	March, 1980
15.	Punjab . . . . .	25,849 60	March, 1980
16.	Rajasthan . . . . .	2,12,298 00	March, 1980
17.	Tamil Nadu . . . . .	51,637 73	February, 1980
18.	Tripura . . . . .	23,056 00	March, 1980
19.	Uttar Pradesh . . . . .	4,32,000 00	February, 1980
20.	West Bengal . . . . .	1,49,557 00	March, 1980
21.	A & N Islands . . . . .	216.57	March, 1980
22.	Arunachal Pradesh . . . . .	8 90	December, 1979
23.	Mizoram . . . . .	149 57	March, 1980
24.	Pondicherry . . . . .	550 02	March, 1980
TOTAL . . . . .		22,47,550.49	

## Statement II

## STATEMENT SHOWING THE PHYSICAL ASSETS CREATED UNDER FOOD FOR WORK PROGRAMME DURING 1978-80

S.N.	State/U.T.	Area covered under soil conservation Afforestation (Hect.)	Area brought under irrigation through minor/major irrigation (Hect.)	Area made cutivable through flood-protection (Hect.)	Area covered plantation (Hect.)	School bldgs. constructed/repair-ed No.	Panchayat Ghars/Community Hall constructed.	No. (No)	Roads works main-tained/improved repaired (Km)	New road constructed	Construction of inter-mediate main drains field channels & level-ling etc.in irrigation Command areas (Hect.)	Other works (No.)
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh@@	.	.	.	.	.	.	.	.	.	.	.
2.	Assam %%	.	.	.	.	.	.	.	.	.	.	.
3.	Bihar@@	.	.	.	.	.	.	.	.	.	.	.
4.	Gujarat@	.	.	.	.	.	.	.	.	.	.	.
5.	Haryana@@	.	.	.	.	.	.	.	.	.	.	.
6.	Himachal Pradesh@	.	.	.	.	.	.	.	.	.	.	.
7.	Jammu & Kashmir@	.	.	.	.	.	.	.	.	.	.	.
8.	Karnataka*	.	.	.	.	.	.	.	.	.	.	.
9.	Kerala@	.	.	.	.	.	.	.	.	.	.	.
10.	Madhya Pradesh@@.	.	.	.	.	.	.	.	.	.	.	.

\*\*Also includes Panchayat Ghars/Community Halls constructed/repai red.

1	2	3	4	5	6	7	8	9	10	11	12
11. Maharashtra @@	.	.	.	239500	..	..	..	..	1597	47000	268
12. Maipur	.	.	NR	NR	NR	NR	NR	NR	NR	NR	NR
13. Meghalaya	.	.	..	..	..	..	..	..	..	..	..
14. Nagaland @@	.	.	..	..	..	..	..	..	270	..	..
15. Orissa @@	.	.	7826	13256	17063	1868	50	21159	3685	959	959
16. Punjab	.	.	NR	NR	NR	NR	NR	NR	NR	NR	NR
17. R ajasthan*	.	.	..	..	..	..	..	43000	..	..	13182
18. Sikkim	.	.	..	..	..	..	..	..	..	..	..
19. TamilNadu@@	.	.	..	..	..	4248	..	..	..	..	..
20. Tripura @@	.	.	2767	1373	..	424	..	2151	3262	2339	..
21. Uttar Pradesh@@	.	.	..	30734	..	561	..	43734	12	..	156
22. West Bengal @@	.	.	5314	1256	21724	312	..	17946	..	484	2223
23. Arunachal Pradesh@@	.	.	..	..	..	875	..	..	20	..	..
24. Chandigarh @@	.	.	..	..	..	..	..	..	..	..	..
25. Mizoram @	.	.	..	..	..	..	..	..	..	..	..
26. Pondicherry @@	.	.	166	..	..	..	..	..	..	..	236
27. Andaman & Nicobar Islands	.	.	NR	NR	NR	NR	NR	NR	NR	NR	NR
Total ,			286210	123171	88465	85852	18667	141	162309	25043	52385
											73025

N. R.—Not Reported.

\*—Information relates to the period ending June, 1970.

@—Information relates to the period ending September, 1979.

@@—Information relates to the period ending December, 1979.

%%—Information relates to the period ending March, 1980.